

(d) if so, the details thereof; and

(e) if not, the reasons therefor and the present status of these proposals of States?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) to (e) Government of India is implementing Coastal Security Scheme in all coastal States/UTs including Karnataka, in phases with the objective of strengthening infrastructure of Coastal Police for patrolling and surveillance of coastal areas, particularly shallow waters close to the coast. Phase-I of the Scheme was implemented during 2005-2011 based on the requirements projected by the coastal States/Union Territories.

Phase-II of the Scheme is underway with effect from 01.04.2011 till 31.03.2020 on the basis of vulnerability/gap analysis carried out by coastal States/Union Territories which projected additional requirements for strengthening the coastal security infrastructure.

Under the Coastal Security Scheme, coastal States/Union Territories have been sanctioned with 204 coastal police stations, 60 jetties, 429 boats, 284 four-wheelers, 554 two-wheelers, 97 check posts, 58 outposts and 30 barracks.

Proposal of Karnataka for strengthening coastal security

1154. SHRI K.C. RAMAMURTHY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Government of Karnataka has submitted a proposal for strengthening coastal security under Coastal Security Scheme, Phase-III; and

(b) if so, what Government has done to process and consider the proposal?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJJU): (a) Yes, Sir.

(b) Government of Karnataka has been requested to consolidate the existing infrastructure, assets and manpower towards achieving a robust coastal security mechanism at this stage.